IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

CA(CAA)-76(PB)/2017
•
Companies Act, 2013.
Order delivered on 29.06.2017

The matter has been called twice. However, no one has put in appearance in support of the petition. In the interest of justice, the hearing is deferred on 28.07.2017.

(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

Sd-

(DEEPA KRISHAN) (MEMBER TECHNICAL)

Vineet